NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 141/252/HDB/2017
NAME OF THE COMPANY	Immortal Software Technologies Private Limited
NAME OF THE PETITIONER(S)	Immortal Software Technologies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MALLIKARTUNA RAO N	CA	Ca 8121580580@gmil.com	Malik

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Sl. No. 07

Date of hearing: 21.11.2017

CA No. 141/252/HDB/2017

Immortal Software Technologies Private Limited.

ORDER

Post the case on 12.12.2017.

Member (Technical)

Member (Judicial)

Srikanth